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By email

GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/4319/A

From:- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 20th July, 2018.

Sub:- **Casual Leave with Station Leave permission.**

Ref:- Your letter No. DJDH/2045/2018, dtd. 16.07.2018.

Sir,

With reference to the above, I am directed to inform you that, you have been granted 1 (one) day Casual Leave on 17.07.2018 along with station leave permission with the official allotted vehicle, at your own cost, from the morning of 17.07.2018 till the morning of 18.07.2018.

Further, the Chief Judicial Magistrate, Dhemaji, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

REGISTRAR (VIGILANCE)

20/7/18